## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

No.HCM - III/04/2015/1712\_

Dated, Shillong the 2<sup>nd</sup> November, 2017

It is hereby notified to all concerned that the cases listed in the Single Bench of Hon'ble the Chief Justice's Court at 02:00 PM shall be taken up in the Single Bench of Court No. 1 now.

By order

REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/17 12\_A Copy for information to: - Dated, Shillong the 2nd November, 2017

- 1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Joint Registrar, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 5. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- 6. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- 7. The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
- 8. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 9. The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 10. The Chief Librarian, High Court of Meghalaya, Shillong.
- 11. The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
- 12. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
- 13. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 14. Mr. \_\_\_\_\_\_, Sr. Advocate, High Court of Meghalaya, Shillong.
- 15. President / Secretary, High Court Bar Association, Shillong.
- 16. President / Secretary, Shillong Bar Association, Shillong.
- 17. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 18. The Court Masters, High Court of Meghalaya, Shillong.
- 19. Notice Board.
- 20. Office File.

REGISTRAR GENERAL